

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.12/1997

Tuesday this the 7th day of January, 1997.

CORAM

HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER

M.Soman, Peon,
Office of the Assistant Personnel Officer (Court),
Southern Railway, Ernakulam.Applicant

(By Advocate Mr. Sathikumar)

Versus

1. The General Manager,
Southern Railway, Madras.
2. The Divisional Personnel Officer,
Southern Railway, Palakkad.

.....Respondents
(BY Advocate Mrs. Sumati Dandapani)

The application having been heard on 7.1.1997, the Tribunal on the same day delivered the following:

O R D E R

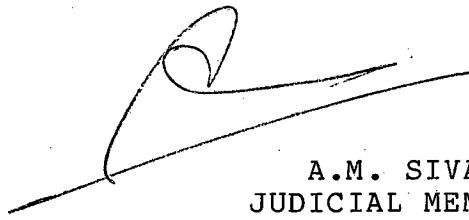
P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant who is a Peon in the Office of the Assistant Personnel Officer, Southern Railway, Ernakulam contends that as a Scheduled Caste candidate and being one of the best among failed Scheduled Caste candidates, he is entitled to be included in the panel and promoted as Office Clerk against a vacancy reserved for Scheduled Caste which is now arisen. He submits that he has made a representation in this behalf (A6) which is pending consideration before first respondent. Applicant submits that the first respondent may be directed to consider A6 representation and pass appropriate orders.

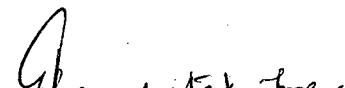
.2.

2. Accordingly we direct the first respondent to consider A6 representation and pass appropriate orders within four months from today.
3. Original application is disposed of as aforesaid. No costs.

Dated the 7th January, 1997.



A.M. SIVADAS
JUDICIAL MEMBER



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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LIST OF ANNEXURE

1. **Annexure A6:** True copy of the representation dated 21.5.96 of the applicant to the 1st respondent.

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